

Filing no. 8216/2020 (Cr. Appl. D.B.)
Charku @ Mukhtar Ansari Vs The state of jharkhand
Name of advocate:- Nikhil Ranjan

Defects :

- 2 Limitation expired on 29/04/2020, delayed by 34 days.
- 9 (i) Addressing portion may be corrected.
(ii) Subject may be stated properly at index page.
(iii) Bench type may be corrected as Cr. Appeal (S. J.).
(iv) Name of P.W. 2 (Spelling) stated at para 8 may be verified/ corrected from para 7 of impugned judgment.
(v) Welfare stamp of Rs. 15/- may be filed for affidavit page.
(vi) Limitation petition may be filed.